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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid. Shri V. Narayanasamy.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of my colleague Kumari Selja, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2009-2010.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2009-2010, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

Placed in Library, See No. LT 5526/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2007-2008, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2007-2008.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

Placed in Library, See No. LT 5527/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2008-2009.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5528/15/11)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2009-2010, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2009-2010, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nava Nalanda Mahavihara, Nalanda, for the year 2009-2010, for the year 2009-2010.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(8)

(Placed in Library, See No. LT 5529/15/11)

(9) A copy of the Memorandum of Understanding (Hindi and English versions) between the Housing and Urban Development Corporation Limited and the Ministry of Housing and Urban Poverty Alleviation for the year 2011-2012.

(Placed in Library, See No. LT 5530/15/11)

(10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) A copy of the Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5531/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

(1) A copy of the Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Fourth Amendment) Order, 2011 (Hindi and English versions) published in Notification No. S.O. 2716(E) in Gazette of India dated 29th November, 2011 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 5532/15/11)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 52 of the Legal Metrology Act, 2009:-

- (i) The Legal Metrology (Packaged Commodities) Second Amendment Rules, 2011 published in Notification No. G.S.R. 734(E) in Gazette of India dated the 30th September, 2011.
- (ii) The Legal Metrology (Packaged Commodities) Third Amendment Rules, 2011 published in Notification No. G.S.R. 784(E) in Gazette of India dated the 25th October, 2011 together with a corrigendum thereto published in Notification No. G.S.R. 832(E) dated 24th November, 2011.

...(Interruptions)

(Placed in Library, See No. LT 5533/15/11)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) â€¦*

MADAM SPEAKER: Let us have the Papers laid.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Statement regarding Review by the Government of the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Guwahati, for the year 2010-2011.
- (2) Annual Report of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Guwahati, for the year 2010-2011, alongwith Audited Accounts and comments of the

(Placed in Library, See No. LT 5534/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): I beg to lay on the Table a copy of each of the following Notifications (Hindi and English versions) under Section 58 of the Delhi Development Act, 1957.

- (i) The "Recruitment Regulations of Addl. Commissioner (Landscape), Delhi Development Authority, 2011 published in Notification No. G.S.R. 685(E) in Gazette of India dated 16th September, 2011.
- (ii) The "Recruitment Regulations of Director (Survey), Delhi Development Authority, 2011 (newly created post)" published in Notification No. G.S.R. 686(E) in Gazette of India dated 16th September, 2011.
- (iii) The "Recruitment Regulations of Deputy Director (Revenue), Delhi Development Authority, 2011 (newly created post)" published in Notification No. G.S.R. 687(E) in Gazette of India dated 16th September, 2011.
- (iv) The "Recruitment Regulations of Commissioner (System), Delhi Development Authority, 2011 (newly created post)" published in Notification No. G.S.R. 688(E) in Gazette of India dated 16th September, 2011.
- (v) The "Recruitment Regulations of Commissioner (PR), Delhi Development Authority, 2011 (newly created post)" published in Notification No. G.S.R. 689(E) in Gazette of India dated 16th September, 2011.
- (vi) The "Recruitment Regulations of Deputy Chief Security Officer, Delhi Development Authority, 2011 (newly created post)" published in Notification No. G.S.R. 690(E) in Gazette of India dated 16th September, 2011.
- (vii) The "Recruitment Regulations of Addl. Chief Legal Advisor, Delhi Development Authority, 2011 (newly created post)" published in Notification No. G.S.R. 691(E) in Gazette of India dated 16th September, 2011.
- (viii) The "Recruitment Regulations of Protocol Officer, Delhi Development Authority, 2011 (newly created post)" published in Notification No. G.S.R. 692(E) in Gazette of India dated 16th September, 2011.
- (ix) The "Recruitment Regulations of Assistant Protocol Officer, Delhi Development Authority, 2011 (newly created post)" published in Notification No. G.S.R. 693(E) in Gazette of India dated 16th September, 2011.

(Placed in Library, See No. LT 5535/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under the Insecticides Act, 1968:-
 - (i) S.O. 2339(E) published in Gazette of India dated the 11th October, 2011 regarding cancellation of certificate of Registration of M/s Syngenta India Ltd., for import of Emamectin Benzoate 5% SG.
 - (ii) S.O. 2353(E) published in Gazette of India dated the 12th October, 2011 regarding cancellation of certificate of Registration of M/s Dow Agro Sciences India Pvt. Ltd. for Acetamiprid Technical, Acetamiprid 20% SP Formulation, Chlorpyrifos 10% Granules Formulation and Chlorpyrifos 50%+Cypermethrin 5% EC Formulation.

(Placed in Library, See No. LT 5536/15/11)

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Labour Cooperatives Federation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Labour Cooperatives Federation of India Limited, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5537/15/11)

- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2010-2011.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5538/15/11)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Union of India, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5539/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Co-operative Spinning Mills Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of All India Federation of Co-operative Spinning Mills Limited, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5540/15/11)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Ch. Charan Singh National Institute of Agricultural Marketing, Jaipur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Ch. Charan Singh National Institute of Agricultural Marketing, Jaipur, for the year 2010-2011.

(Placed in Library, See No. LT 5541/15/11)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Society of Agricultural Economics, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Indian Society of Agricultural Economics, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5542/15/11)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Agricultural Cooperative

Marketing Federation of India Limited, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5543/15/11)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Plant Health Management, Hyderabad, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Plant Health Management, Hyderabad, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Plant Health Management, Hyderabad, for the year 2009-2010.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 5544/15/11)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5545/15/11)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Agriculture and Rural Development Banks' Federation Limited, Navi Mumbai, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Co-operative Agriculture and Rural Development Banks' Federation Limited, Navi Mumbai, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Co-operative Agriculture and Rural Development Banks' Federation Limited, Navi Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5546/15/11)

- (13) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited for the years from 1994-1995 to 2010-2011 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 5547/15/11)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Small Farmers' Agribusiness Consortium, New Delhi, for the year

2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Small Farmers' Agribusiness Consortium, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5548/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of Children's Film Society, India, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5549/15/11)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) नेशनल डेयरी डेवलपमेंट बोर्ड, आनंद के वर्ष 2010-11 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल डेयरी डेवलपमेंट बोर्ड, आनंद के वर्ष 2010-11 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 5550/15/11)

- (2) (एक) नेशनल फेडरेशन ऑफ फिशरमैनस को-ऑपरेटिव्स लिमिटेड, नई दिल्ली के वर्ष 2010- 2011 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल फेडरेशन ऑफ फिशरमैनस को-ऑपरेटिव्स लिमिटेड, नई दिल्ली के वर्ष 2010- 2011 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 5551/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 5552/15/11)
